

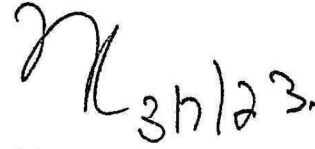
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Sub-Committee is hereby constituted, with immediate effect :-

S.No	Name of the Committee	Name of Judicial Officers	Designation
1.	Sub-Committee to deal with the matters related to Kiosks etc. (For Tis Hazari Courts Complex)	Sh. Alok Shukla, Additional District Judge (Central)	Chairperson
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member


However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)

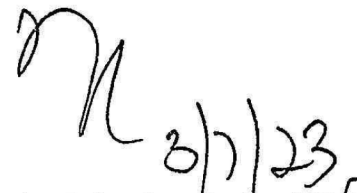
Delhi 2

Dated  3 JUL 2023

No. 49204-234/F.1(3)/Gaz/23

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi.
3. The Officers concerned.
4. The Sr.AO(J)/AO(J)/Branch In-charge, Care Taking Branch, Tis Hazari Courts Delhi, with the direction to pursue the matter with said committee.
5. The Sr.AO(J)/AO(J)/Branch In-charge, Admin-I,II&III, General Branch, Accounts Branch, (Central), Tis Hazari Court, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)

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